GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARATMENT OF LAND RESOURCES

LOK SABHA UNSTARRED QUESTION NO. 1894 TO BE ANSWERED ON 28.07.2016

Development of Desert Land

1894. SHRI NAGAR RODMAL: SHRI SATISH CHANDRA DUBEY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) The details of total desert area/land in the country and the density of population in it, State/UT-wise;
- (b) whether the Government is implementing or proposed to implement any scheme for the development of desert land in the country;
- (c) if so, the details thereof; and
- (d) the amount spent for the said purpose during each of the last three years and the current year, scheme and State/UT-wise?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

to (d) The details of the total desert area along with the population density Statewise as provided by the Registrar General of India & Census Commissioner are at Annexure-I. These desert districts were identified on the recommendations of the "Hanumantha Rao Committee Report - Report of the Technical Committee on Drought Prone Areas Programme and Desert Development Programme (April 1994)". The Department of Land Resources implemented a scheme called the Desert Development Programme (DDP) on watershed basis between 1995-96 to 2006-07 in 40 districts of seven States. 15746 projects covering an area of 45.79 million hectare were taken up under DDP. The DDP alongwith the Drought Prone Areas Programme (DPAP) and the Integrated Watershed Development Programme (IWDP) were integrated into a single modified programme called the Integrated Watershed Management Programme (IWMP) with effect from 26.02.2009. One of the criteria which have been adopted for the allocation of area among the States is "identified DDP/DPAP areas in the State as percentage of total DPAP and DDP area in the country". The objectives of IWMP include harnessing, conserving and developing degraded natural resources such as soil, vegetative cover and water; prevention of soil run-off; rain water harvesting and recharging of the ground water table; increasing the productivity of crops; introduction of multi-cropping and diverse agro-based activities; promoting sustainable livelihoods and increasing the household incomes.

From 2015-16, the IWMP is amalgamated as the Watershed Development component of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY). State-wise details of amount released by the Department for the implementation of Watershed component of PMKSY during the last three years and the current year i.e.2016-17 is at **Annexure-II**.

Annexure referred in part (a) to (d) of Lok Sabha Unstarred Question No.1894 for reply on $28.07.2016\,$

	DESERT DEVELOPMENT PROGRAMME (DDP)						
	State-wise Districts of DDP						
S.No.	State	District	Area Sq.km	Population	Density per/Sqkm		
1	Andhra Pradesh	Anantapur	19130	4081148	213		
2	Gujarat	Banaskantha	10743	3120506	290		
3		Jamnagar	14184	2160119	152		
4		kutch	45674	2092371	46		
5		Patan	5792	1343734	232		
6		Rajkot	11198	3804558	340		
7		Surendranagar	10423	1756268	168		
8	Haryana	Bhiwani	4778	1634445	342		
9		Fatehabad	2538	942011	371		
10		Hissar	3983	1743931	438		
11		Jhajjar	1834	958405	523		
12		Mahendragarh	1899	922088	486		
13		Rewari	1594	900332	565		
14		Sirsa	4277	1295189	303		
15	Himachal Pd	Kinnaur	6401	84121	13		
16		Lahul & Spiti	13841	31564	2		
17	Jammu & Kashmir	Kargil	14036	140802	10		
18		Leh	45110	133487	3		
19	Karnataka	Bagalkot	6552	1889752	288		
20		bellary	8461	2452595	290		
21		Bjapur	10498	2177331	207		
22		Davangere	5924	1945497	328		
23		Kopal	5570	1389920	250		
24		Raichur	8442	1928812	228		
25	Rajasthan	Ajmer	8481	2583052	305		
26	ragustrari	Barmer	28387	2603751	92		
27		Bikaner	30239	2363937	78		
28		Churu	13835	2039547	147		
29		Hanuman garh	9656	1774692	184		
30		Jaipur	11143	6626178	595		
31		Jaisalmer	38401	669919	17		
32		Jalore	10640	1828730	172		
33		J.Jhunu	5928	2137045	361		
34		Jodhpur	22850	3687165	161		
35		Nagaur	17718	3307743	187		
36		Pali	12387	2037573	164		
37		Rajasamand	4655	1156597	248		
38		Sikar	7732	2677333	346		
39		Sirohi	5136	1036346	202		
40			11724	3068420	262		
40		Udaipur Total	501794	78527014	156		

Annexure-II

Annexure referred in part (a) to (d) of Lok Sabha Unstarred Question No.1894 for reply on 28.07.2016

(Rs in Crore)

					(KS III Crore)	
S. No.	Name of State	Fund Released (Central Share) under IWMP/PMKSY-WDC				
		2013-14	2014-15	2015-16	2016-17 (As on 25.07.2016)	
1	Andhra Pradesh	183.25	163.28	86.73	83.09	
2	Bihar	15.42	21.47	5.00	19.19	
3	Chhattisgarh	26.00	10.00	20.00	34.96	
4	Gujarat	60.00	72.34	100.00	57.48	
5	Haryana	14.20	26.97	6.90	-	
6	Himachal Pradesh	46.07	0	20.00	-	
7	Jammu & Kashmir	0	51.43	0.00	-	
8	Jharkhand	29.40	0	20.00	-	
9	Karnataka	586.11	125.43	125.00	-	
10	Kerala	0	15.16	20.00	11.37	
11	Madhya Pradesh	135.57	303.98	150.00	-	
12	Maharashtra	180.35	197.91	250.00	-	
13	Odisha	136.91	248.79	67.50	63.38	
14	Punjab	15.44	0	7.95	-	
15	Rajasthan	0	403.07	200.00	-	
16	Tamil Nadu	168.56	124.02	75.00	-	
17	Telangana	-	124.58	70.00	-	
18	Uttar Pradesh	88.09	75.39	75.00	-	
19	Uttarakhand	0	49.77	25.68	11.23	
20	West Bengal	0	25.85	10.00	24.06	
	North-Eastern States			0.00	-	
21	Arunachal Pradesh	110.83	0	18.00	-	
22	Assam	116.60	6.99	45.00	-	
23	Manipur	30.28	11.10	9.00	-	
24	Meghalaya	28.06	37.16	18.00	-	
25	Mizoram	69.18	75.81	8.87	16.06	
26	Nagaland	74.67	95.09	27.00	-	
27	Sikkim	0	0	6.30	-	
28	Tripura	47.81	19.04	20.89	12.47	
	Grand Total	2162.80	2284.63	1487.83	333.29	
